

Sl. No.	Name of the Project	Capacity (in MW)	Expected date of commissioning
Hydro			
1.	Western Yamuna Canal, Haryana	2×6	1996-97
2.	Ghatghar PSS, Maharashtra	2×125	1999-2000
3.	Sardar Sarovar, Gujarat	6×200+5×50	1997—2000 (Loan cancelled)
4.	Srisaillam LBPH, Andhra Pradesh	6×150	1996—99
5.	Eastern Gandak Canal, Bihar	3×5	1993—95
6.	Lower Boropani, Assam	2×50	1995-96
Thermal			
1.	Anpara 'B' U.P.	2×500	8/94
2.	Raichur-4, Karnataka	1×210	9/94
3.	Basin Bridge GT, Tamil Nadu	4×30	2/95-5/95
4.	Kathalguri CCGT, Assam	(6×33.5+3×30)	11/94-3/96
5.	Gandhar Gas Based St. I, Gujarat	3×131+1×255	9/95

Guidelines for power purchase agreements

6545. SHRI AHMED
MOHMEDBHAI
PATEL:
SHRI SURESH
PACHOURI:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government have prepared a set of guidelines for power purchase agreements to help State Electricity Boards strike better deals in the power sector;

(b) if so, what are the details thereof and the main points of the guidelines prepared by the Ministry;

(c) whether these guidelines were discussed with the State Governments before formulation; and

(d) to what extent these guidelines will be helpful to the State Electricity Boards?

THE MINISTER OF STATE IN THE

MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (d) Under the Electricity Supply Act, 1948, Government have issued notifications laying down the normative parameters applicable to tariff of generating companies. Negotiating Power Purchase Agreement is within the competence of State Electricity Boards. No guidelines have been issued for formulating PPAs (Power Purchase Agreements).

Dulhasti Power Project

6546. SHRI SANJAY DALMIA: Will the Minister of POWER be pleased to state:

(a) what is the latest progress made in the construction of Dulhasti Power Project;

(b) whether the French Consortium (CGE Alsthom) have resorted to inaction and expressed its unwillingness to go ahead with the project, as reported in the 'Statesman' dated the 18th April, 1994;

(c) what was the estimated cost of the

project at the initial stage in October, 1988;

(d) what is the escalated cost because of the delay and by when it is expected to be ready for commissioning; and

(e) what remedial steps are being taken to expedite construction of the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The French Consortium, which had been entrusted by the National Hydroelectric Power Corporation (NHPC) in October, 1989 with the construction of Dulhasti Hydroelectric Project on turn-key basis, suspended work at site in August, 1992 on security considerations. The off-shore work relating to design and engineering of the project and manufacture of electrical and hydro-mechanical equipment has however continued. About 27% of the major civil works had been completed till August, 1992. As on date, about 75% of the design & engineering work for the project has been completed and 28% of electrical and hydro-mechanical equipment have been supplied by the Consortium. Another 50% of the equipment has been manufactured and is indicated to be ready for shipment.

(b) The French Consortium has expressed its inability to send its expatriate staff to work at the project site under the prevailing law and order situation. It is however prepared to continue the off-shore work like consultancy, design and engineering, manufacture and supply of equipment.

(c) The estimated cost of the project, including interest during construction, was Rs. 1263 crore based on the exchange rate of October, 1988 for the foreign currency component of the cost.

(d) The escalated cost of the project because of the delay and the anticipated date of its commissioning cannot be indicated at this stage in view of the continuing discussions between NHPC and the French Consortium in regard to the framework for resumption of the work on the project.

(e) The remedial steps taken to expedite the construction of the project include strengthening of security arrangements in and around the project area, appointment of a High Level Committee by the Government to resolve the contractual problems between NHPC and the Consortium and continued discussions with the representatives of the Consortium as well as the French Government to evolve the alternative framework for completion of work of the project.

Coal-Based/Gas-Based Private Sector Power Project

6547. SHRI BALBIR SINGH: Will the Minister of POWER be pleased to state:

(a) the names of the private sector power project proposals which are based on import of coal/gas and the brief-particulars thereof; and

(b) the names of such power projects for which import of coal/gas is being considered by Government, the country from which these are proposed to be imported and the likely foreign exchange outflow annually for each project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Dabhol Power Project (2015 MW), being set up in Maharashtra by Dabhol Power Company (Promoted by Enron Development Corporation, USA), is based on import of liquified natural gas. Its first phase of 695 MW is based on imported distillate oil. The proposal has been cleared from the foreign investment angle and has also been cleared by CEA subject to certain conditions. The Mangalore Power Plant in Karnataka, to be put up by M/s Cogentrix, USA is proposed to be based on imported coal. The countries from which the fuel is to be imported will be known only when